

Name of the Corporate Debtor: V Hotels Limited; Date of Commencement of CIRP: 31-05-2019; List of Creditors as on: 20-01-2023; Name of IP: Mr. Anish Niranjana Nanavaty; Process Number: 1; Last 5 digit of registration number: 10830

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	20859433071	6	20768187788	83.04	0	91245283	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	6319807687	7	2581031336	10.32	655507200	103976806	2979292345	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	5	376284805	5	376284805	1.50	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	38	282634669	38	246649911	0.99		33588300	2396457	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	68213180063	3	1037546960	4.15	2	67175633101	0	Annexure 9
Total		65	96051340295	59	25009700800	100.00	655507202	67404443490	2981688802	